

1	2	3
7. Haryana	3	98.5
8. Himachal Pradesh	9	57.0
9. Jammu & Kashmir	8	89.5
10. Kerala	8	85.7
11. Karnataka	19	52.9
12. Madhya Pradesh	37	45.0
13. Meghalaya	3	79.0
14. Maharashtra	29	60.1
15. Manipur	3	57.3
16. Mizoram'	3	27.9
17. Nagaland	4	46.3
18. Orissa	12	59.7
19. Punjab	4	99.0
20. Rajasthan	25	51.3
21. Sikkim	2	62.5
22. Tamil Nadu	10	86.7
23. Tripura	1	93.3
24. Uttar Pradesh	40	86.4
25. West Bengal	11	95.1
<i>Union Territory</i>		
1. Andaman & Nicobar Islands	8	99.0
2. Chandigarh	1	100.0
3. Dadra & Nagar Haveli	1	43.6
4. Delhi	1	100.0
5. Daman & Diu	2	100.0
6. Pondicherry	4	100.0
7. Lakshadweep Islands	9	97.5

Incentives for setting up of Food Processing Industry

1337. SHRI H. HANUMAN-THAPPA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state what are the incentives available for setting up of food processing industry ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): All the food processing industries other than milk food, malted food and flour and all items of packaging for food processing industries but excluding the items reserved for small scale sector, have been placed in Appendix-I of the Industrial Policy. All scheduled Industries under 27(5) and 27(1) of the Industries (Development and Regulation) Act have been broad-banded except those items reserved for small scale industries. In the Budget for 1989-90, various concessions have been extended to the food processing industries in the form of reduction in the custom duty/import duty/excise duty in respect of certain items of machinery and equipment, certain food preparations etc. The Ministry of Food Processing Industries have a Plan scheme under which financial assistance is extended to State Governments/cooperative agencies for setting up and development of fruit and vegetable processing industries in the country.

Sites for Co-operatives of members of Parliament

1338. SHRI H. HANUMAN-THAPPA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) what is the fate of the Co-operative where in Members of Parliament applied for sites ; and

(b) by when Government propose to give the sites to these Members of Parliament ?

THE MINISTER OF URBAN DEVELOPMENT SHRIMATI MOHSINA KIDWAI : (a) and (b) 1285 Cooperative Group Housing Societies registered with the Registrar of Cooperative Societies, Delhi have been sponsored by him for allotment of land. In some of these societies Members of Parliament constitute the majority of the membership. Keeping in view the limited availability of land with DDA and large back-log of registrants, it has been difficult to meet the requirements of Co-operative Group Housing Societies. To the extent possible the requirement of these Societies will be considered in the allocation of land in Pappankalan Project which is scheduled to be implemented in the near future.

तिलहनों के मूल्य

1339. श्री राम जेठमलानी : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वर्तमान रबी की फसल में उत्पन्न तिलहनों के दाम खुले बाजार में बहुत तेजी से गिर रहे हैं ;

(ख) यदि हाँ, तो क्या सरकार ने यह सुनिश्चित करने के लिए कि उत्पादकों को सरसों आदि जैसे तिलहनों के उचित दाम मिल सकें, कोई व्यवस्था की है ;

(ग) क्या यह भी सच है कि राष्ट्रीय डेयरी विकास बोर्ड की बाजार में तिलहनों के दाम अधिक न गिरने देने की जिम्मेदारी सीपी गई है ;

(घ) क्या बोर्ड ने किसानों से सीधे तिलहनों खरीबने के लिए कोई व्यवस्था की है ; और

(ङ) यदि हाँ, तो उसका न्यौरा क्या है ?